

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/95(CHE)/2023
NAME OF THE PETITIONER(S) : C N Srinivasan & Anr
NAME OF THE RESPONDENTS : C R Narayana Rao (Consultants) Pvt Ltd
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Petitioner is represented by Ld. Counsel Mr. Venkatavaradhan.
Respondent is led by Ld. Senior Counsel Mr. P.H.Arvinth Pandian.

Ld. Counsel for Respondent submits that short reply has been e-filed.

Registry is directed to accept the hard copy of the reply and place on the next date of hearing.

List this petition on **15.09.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)